

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

Original Application No.200/978/2016

Jabalpur, this Thursday, the 12th day of March, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER



Prakash Kol,
 S/o Late Daduram Kol @ Dadua
 Occ-unemployed aged about 33 years,
 R/o Village Badi Bharoli Post Ithriya,
 Teh. Maihar District
 Satna (M.P.) PIN Code 485001

-Applicant

(By Advocate –**None**)

V e r s u s

1. Union of India,
 Through its General Manager,
 WCR Jabalpur (MP) PIN Code 482001

2. Divisional Railway Manager (Personnel)
 West Central Railway
 Jabalpur (M.P.) PIN Code 482001

- Respondents

(By Advocate –**Shri Praveen Namdeo**)

ORDER (ORAL)

None for the applicant.

2. On perusal of the order sheets, it is observed that neither the applicant nor his counsel is appearing on behalf of the applicant on the last six consecutive dates i.e. 17.09.2018, 30.10.2018, 25.02.2019, 25.04.2019, 02.05.2019 including today. Thus, it seems that the applicant is not interested in pursuing the matter any more.
3. In these circumstances, I am left with no option but to dismiss this Original Application for want of prosecution. Accordingly, this O.A. is dismissed.

(Navin Tandon)
Administrative Member

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